

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 298/Admin.(Services)/2022 Dated: Allahabad: June 10, 2022

Subject: Regarding Nominations for 05 Days Refresher Training Programme comprising of 02 days Advance Training on CIS 3.1 clubbed with 1 Day Mediation Training for Referral Judges and 02 days of training on Civil and Criminal Matters for Addl. District & Sessions Judges, scheduled to be held from 28 June-02 July, 2022 at JTRI, Lucknow.

Sir,

With reference to your letter no. Trg./2022-796 dated 08.06.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of 05 Days Refresher Training Programme comprising of 02 days Advance Training on CIS 3.1 clubbed with 1 Day Mediation Training for Referral Judges and 02 days of Training on Civil and Criminal Matters for Addl. District & Sessions Judges, scheduled to be held from **28 June-02 July, 2022** at JTRI, Lucknow and to nominate the officers whose names are mentioned in the enclosed list-'A' for participation in the same.

I am to inform you further that the Hon'ble Court has also been pleased to nominate the Master Trainers whose names are mentioned in the enclosed list-'B', to impart training on CIS & e-Court Project at JTRI, Lucknow on the dates mentioned against their names.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

sd/-
I/c Joint Registrar (J) (Services)

No. 298(i)/Admin. (Services)/2022 Dated: Allahabad: June 10, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the **concerned** District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
3. **Sri Mayank Chauhan**, Presiding Officer, Motor Accident Claims Tribunal, Bareilly.
4. **Sri Prashant Bilgaiyan**, Law Officer, U.P. Information Commission, Lucknow.
5. The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl: As above.

sd/-
Deputy Registrar

LIST-A

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW
Refresher Training Programme for Additional District & Sessions Judges
on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & e-Court Project
and
1 Day Mediation Training for Referral Judges
28 June, 2022 to 02 July, 2022

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	6025	SANJIV KUMAR SINGH	Addl. District & Sessions Judge	Hardoi
2.	5981	AHASAN HUSAIN	Addl. District & Sessions Judge	Shahjahanpur
3.	6026	HARENDRA BAHADUR SINGH	Spl. Sec.&Addl. LR (Nyay Vibhag), Govt. of U.P.	Lucknow
4.	6028	GYAN PRAKASH SINGH	Addl. Principal Judge, Family Court	Deoria
5.	6029	RAJESH BHARDWAJ	Addl. District & Sessions Judge	Aligarh
6.	2172	AMBER RAWAT	Spl. J. (SC/ST, Pev.of Atroci Act)	Chandauli
7.	6031	AKHILESH KUMAR PANDEY	Addl. District & Sessions Judge	Fatehpur
8.	5937	ASHOK KUMAR YADAWA-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Barabanki
9.	5983	JAITENDRA KUMAR	Addl. District & Sessions Judge	Jhansi
10.	5938	ANAND KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Unnao
11.	5940	RAJESH CHAUDHARY	Addl. District & Sessions Judge	Auraiya
12.	5942	GULAB SINGH-II	Addl. District & Sessions Judge	Ghazipur
13.	5984	MOHD. RIZWAN AHMAD	Judicial Member, Commercial Tax Tribunal	Varanasi
14.	5943	IFTEKHAR AHMAD	Addl. District & Sessions Judge	Bareilly
15.	2175	PRADEEP KUMAR-V	Spl. J. (SC/ST, Pev.of Atroci Act)	Mainpuri
16.	5944	SANJAY KUMAR VERMA 6015	Spl. Sec.&Addl. LR (Nyay Vibhag), Govt. of U.P.	Lucknow
17.	5985	RAM CHANDRA YADAV-I	Addl. District & Sessions Judge	Ghaziabad
18.	2176	DR. (SMT.) MANU KALIA	Addl. District & Sessions Judge	Bijnor
19.	5945	ABDUL QUAIYUM	Spl.Judge,Anti Corruption V.B.UPSEB	Bareilly
20.	6016	NASIR AHMAD-III	Spl. JudgeUP. Dacoity.A.A.)	Mainpuri
21.	5949	SUNIL KUMAR YADAV	Addl. District & Sessions Judge	Ramabai Nagar
22.	2177	LALIT NARAYAN JHA	Addl. District & Sessions Judge	Saharanpur
23.	5950	NARENDRA KUMAR-III	Addl. Principal Judge, Family Court	Shahjahanpur
24.	5988	ASHOK KUMAR-X	Spl. Judge (E.C. Act)	Aligarh
25.	5990	GOPAL UPADHYAYA	Addl. District & Sessions Judge	Muzaffar Nagar
26.	2178	SMT. KAPILA RAGHAV	Addl. District & Sessions Judge	Kanpur Nagar
27.	5952	RADHE SHYAM YADAV-II	Spl. Judge (E.C. Act)	Muzaffar Nagar
28.	5991	HIRA LAL-III	Spl. Judge (E.C. Act)	Rai Bareli
29.	5992	NARENDRA KUMAR SINGH	Addl. District & Sessions Judge	Etah
30.	5995	RAKESH VERMA	Spl. Judge (E.C. Act)	Sitapur
31.	6015	SMT. KALPANA 5944	Spl. J. (SC/ST, Pev.of Atroci Act)	Lucknow
32.	2180	SMT. POOJA SINGH	Addl. District & Sessions Judge	Faizabad
33.	6032	VIJAY CHAND YADAV	Judge, Spl Court, CBI Court No. 4	Lucknow
34.	2181	CHANDRAGUPTA	A.D.J. (POCSO)	Sitapur
35.	6034	ISHTIAQ ALI	Judicial Member, Commercial Tax Tribunal	Agra
36.	5939	SMT. MAMTA GUPTA	Spl. Sec. & Addl. I.R.(Legal Cell), Supreme Court of India	New Delhi
37.	5986	SMT. ALPANA SAXENA	Addl. District & Sessions Judge	Unnao
38.	6014	SMT. VANDANA SINGH	Spl. Secy. & Addl.L.R.(Legislative), Government of U.P.	Lucknow
39.	2182	ANURODH MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi
40.	5947	KM. MANJULA SIRCAR	Addl. Principal Judge, Family Court	Fatehpur
41.	5946	DR. (SMT.) JAYA PATHAK	Addl. Principal Judge, Family Court	Sitapur
42.	5948	KM. INDU DWIVEDI	Spl. J. (SC/ST, Pev.of Atroci Act)	Jhansi
43.	2183	DR. LAXMI KANT RATHAUR	Spl. Judge (E.C. Act)	Ghazipur
44.	5989	SMT. PRITI SRIVASTAVA-II	Spl. Judge (E.C. Act)	Hardoi
45.	5951	SMT. MEENU SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Auraiya
46.	2184	SANJAY KUMAR SHUKLA	Legal Adviser, Development Authority	Lucknow
47.	5993	SMT. SHIVANI JAISWAL	Addl. District & Sessions Judge	Lucknow
48.	5994	SMT. SHAZIA NAZAR ZAIDI	Addl. District & Sessions Judge	Baghpat
49.	5997	SMT. PRITI SINGH-I	Spl. Judge (E.C. Act)	Shahjahanpur
50.	5954	SMT. VIJAY RAJE SISODIA	Addl. Principal Judge, Family Court	Kanpur Nagar
51.	2185	SANJEEV KUMAR TIWARI	A.D.J. (POCSO)	Muzaffar Nagar
52.	5955	HAR VINDRA SINGH	A.D.J. (POCSO)	Mathura
53.	5960	RAJESH KUMAR-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Firozabad
54.	5961	BABU RAM	Addl. District & Sessions Judge	Muzaffar Nagar
55.	2187	MUKESH KUMAR SINGH-I	Addl. District & Sessions Judge	Basti
56.	5999	VIJAI PAL	A.D.J. (POCSO)	Rai Bareli
57.	6000	VIJESH KUMAR	Addl. District & Sessions Judge	Kasganj
58.	6002	MAN RAJ SINGH	A.D.J. (POCSO)	Auraiya
59.	2188	SHAKTI PUTRA TOMAR	Addl. District & Sessions Judge	Budaun
60.	6152	BHUPENDRA RAI	Law Officer, U.P. Power Corporation Ltd.	Lucknow

LIST-B

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW

**Proposed List of Master Trainers for imparting 2 Days Advance Training on CIS & e-Court Project to
Addl. District & Sessions Judges on 01.07.2022 & 02.07.2022**

Sl. No.	Name of Master Trainers	Dates of training
1.	Sri Mayank Chauhan, P.O., M.A.C. Tribunal, Bareilly	01.07.2022 & 02.07.2022
2.	Sri Prashant Bilgaiyan Joint Registrar, UP Information Commission, Lucknow.	01.07.2022 & 02.07.2022
3.	Sri Saurabh Kumar Verma C.J.M., Etah.	01.07.2022 & 02.07.2022